## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4468 ANSWERED ON:08.08.2014 CHILD CARE CENTRES Mahajan Smt. Poonam

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to increase the number of Child Care Centres in the country and if so the details thereof, State/UT-wise:
- (b) the number of such centres managed by the Government, State/UT-wise along with the number of children benefited therefrom and the facilities provided to the children therein;
- (c) whether the Government proposes any expansion in the coverage of Prime Minister's Gramodaya Yojana and Nutrition Programmes for Adolescent Girls; and
- (d) if so, the details of Districts/States identified in this regard and if not, the reasons therefor?

## **Answer**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a): The Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme namely, Integrated Child Protection Scheme (ICPS) under which financial assistance is provided to the State Governments/UT Administrations for setting up and maintenance of various types of Child Care Centres, such as Homes, Open Shelters and Specialised Adoption Agencies (SAAs), either by itself or through voluntary organisations.

The setting up of new Homes, Open Shelters and SAAs under ICPS are decided by the inter- ministerial Project Approval Board (PAB) constituted under ICPS to consider and approve the financial proposals received from the State Governments/UT Administrations, on the basis of need assessment carried out and requirement projected in the respective proposals.

- (b): The State/UT-wise details of number of Homes, Open Shelters and SAAs provided financial assistance under ICPS alongwith beneficiaries covered are Annexed. The facilities provided in such centres inter-alia include, basic services such as food, clothing, shelter and medicines, counselling and referral services for education, vocational training etc.
- (c)& (d): Nutrition Programme for Adolescent Girls (NPAG) was implemented in 51 identified districts by the Planning Commission, in the year 2002-03 and 2003-04 and 6kg of free food- grains were provided to under nourished adolescent girls, pregnant women and lactating mothers. From 2005-06 to 2009-10, NPAG was implemented through the Ministry of Women and Child Development on pilot basis across the country, but the services were confined to the undernourished adolescent girls only. In 2010-11, Government approved a Centrally Sponsored Scheme 'Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) Sabla' on a pilot basis in 205 districts across the country. Sabla has completely replaced NPAG as all districts of NPAG are subsumed under Sabla.